

Central Administrative Tribunal Lucknow Bench Lucknow

CCP No. 33/2007 in O.A. 359/2006

This, the 8TH day of September, 2009

Hon'ble Ms. Sadhna Srivastava, Member (Judicial)
Hon'ble Dr. A. K. Mishra, Member (Administrative)

1. Sunder Lal aged about 75 years son of Sri Imam Deen.
2. Md. Yahaia, aged about 78 years son of late Sri Gumal Navi
3. Ram Dulare Singh aged about 80 years son of Sri Ganga Pal Singh
4. Ram Khelawan Singh aged about 72 years son of late Sri B. Singh
5. Ram Dulare, aged about 75 years son of Sri Ram Dass
6. Md. Amanullah aged about 72 years son of Sri Gulam Navi
7. Ram Kripal aged about 75 years son of Sri Mahadeo
8. Jagdeo aged about 82 years son of late Sri Dattu
9. Ganga Prasad Singh aged about 68 years son of Sri Baij Nath Singh
10. Sripal Tewari aged about 69 years son of late Sri Jagganath Tewari
11. Nandu Pal aged about 82 years son of late Sri Bhagwan Deen
12. Smt. Lakhi aged about 70 years w/o late Sri Ram Prasad
13. Smt. Jamala Devi aged about 70 years w/o late Sri Samar Bahadur
14. Smt. Chandra Wati Devi aged about 65 years w/o late Sri Satya Narain Singh

Applicants

By Advocate: Sri Praveen Kumar
(All resident of c/o Shri S.. Singh village Sahodarpur, Poorvi Post Makandaru Ganj, District- Pratapgarh)

Versus

1. Shri V.N. Mathur , the General Manager, Northern Railway, Baroda House, New Delhi.
2. Shri R.K. Gupta, the Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

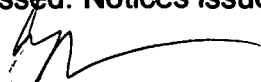
Respondents

By Advocate: Sri B.B. Tripathi for Sri M.K. Singh

ORDER (ORAL)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

The counsel for applicant makes a statement that the order passed by this Tribunal has already been complied with. Keeping in view the CCP is dismissed. Notices issued stand discharged.


(Dr. A.K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

HLS/-